

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH



No. CPC 351/39/ 2016
OA 351/63/2014

Date of order : 6.3.2017

Present: Hon'ble Mr.A.K.Patnaik, Judicial Member
Hon'ble Ms.Jaya Das Gupta, Administrative Member

1. Andaman & Nicobar Teachers' Assn
Having office at Goal Ghar
Port Blair Tehsil,
South Andaman,
Represented through
Suresh Narayan,
General Secretary,
A&N Teachers' Assn.,
R/o Dugnabad,
Port Blair Tehsil,
South Andaman.
2. Shri J.Dasan Pushparajan,
Post Graduate Teacher,
Govt. Sr. Sec. School,
Port Mout,
Ferrargunj Tehsil,
South Andaman.

...APPLICANT

VERSUS

Professor D.P.Agarwal,
Chairman,
Union Public Service Commission (UPSC)
Dholpur House,
Shahjan Road,
New Delhi - 110069.

...RESPONDENTS

For the applicant : Mr.P.K.Arora, counsel

For the respondents : Mr.A.K.Chattopadhyay, counsel

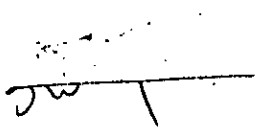
O R D E R (ORAL)

Mr.A.K.Patnaik, J.M.

Heard Mr.P.K.Arora, ld. Counsel appearing for the petitioner and
Mr.A.K.Chattopadhyay, ld. Counsel appearing for the alleged contemnors.

2. After going through the compliance report, we find that no contempt exists as on date.

3. Accordingly the Contempt Petition is dropped and notices, if any, discharged.


(JAYA DAS GUPTA)
MEMBER (A)


(A.K. PATNAIK)
MEMBER (J)

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